

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 284 of 2017**

Saira Khatoon & Others

...

Appellants

-versus-

Hanuman Roadways & Another

...

Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellants : Mr. Sarvendra Kumar, Advocate

For the Respondents : None

5/ 05.04.2021 Issue notice to the respondents, both in the limitation matter and the main appeal, by registered post with A/D. as also through ordinary process for which requisites etc. must be filed within four weeks.

(Ananda Sen, J.)